

OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE JAMMU

Subject: - Compassionate appointment of Shri Sahil Sandhu S/O Late Nathu Ram (Ex-Chowkidar) R/O Pataniyal, Tehsil Marh, District Jammu in terms of SRO-43 of 1994.

ORDER

No: 472 / Acc A

Date: 09.03.2022

In compliance to Hon'ble High court order No. 273 of 2022/PSY dated 03.03.2022, Shri Sahil Sandhu S/O Late Nathu Ram (Ex-Chowkidar) R/O Pataniyal, Tehsil Marh, District Jammu is hereby appointed substantively as Chowkidar in the Pay Level SL 1 (14800-47100) against the available vacancy caused due to the death of Sh. Nathu Ram (Ex-Chowkidar) with the condition laid down by Hon'ble High Court in the said order as follows.

- i. The appointee shall submit all the testimonials.
- ii. At the time of joining the appointee shall give an undertaking in the shape of an affidavit duly attested by a Judicial Magistrate 1st Class to the effect that in case adverse report about his character and antecedents is received from the Inspector General of Police, CID, Jammu & Kashmir to whom a reference shall be made, his appointment shall be deemed cancelled ab-initio and he shall have no claim on his appointment.
- iii. The salary of the appointee shall not be drawn and disbursed unless a satisfactory report in respect of (i) & (ii) above is received.
- iv. Appointment shall be subject to successful completion of probation of two years or such an extended period as may be prescribed.

Further the order of appointment shall take effect when the appointee attains the age of majority i.e. 22.01.2024 and shall join within 21 days thereafter.

Sd-
(Kishore Kumar)

Pr. Distt. & Sessions Judge
Jammu

No: 11,683-86 / POST-J Dated: 09.03.2022

Copy to the:

1. Pr. Secretary to Hon'ble the Chief Justice High Court of J&K and Ladakh Jammu/Srinagar for information.
2. Shri Sahil Sandhu S/O Late Nathu Ram (Ex-Chowkidar) R/O Pataniyal, Tehsil Marh, District Jammu for information and compliance.
3. Office copy for record.
4. e-Court for uploading the same on official website.

Kishore Kumar
09.03.2022
Pr. Distt. & Sessions Judge
Jammu